

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**(IB)-894(ND)2019**

**CORAM:**

**PRESENT: MR. L.N. GUPTA  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
07.02.2020**

**NAME OF THE COMPANY: Ram Niwas & Sons V/s. M/s. Palm Developers  
Pvt. Ltd.**

**UNDER SECTION 9 OF IBC, 2016**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**Present for the Petitioner : Mr. Manoj Kumar Singh, IRP Mr.  
Arvind Kumar, Adv.**  
**Present for the Respondent : Mr. Karan Rajpurohit, Adv.**

**ORDER**

Consent has been filed by the IRP by filing his Form-2. The same is  
taken on record.



**(L.N. Gupta)  
Member (T)**



**(Ina Malhotra)  
Member (J)**